

RJ No.49/2024

High Court of Karnataka,
Bengaluru,
Dated: 13.03.2024

CIRCULAR

It is informed to the Advocates/ Applicants that the procedure of taking daily printouts of the Ready List and Rejection List pertaining to the status of the copy applications of Computerized Copying Branch IV of High Court of Karnataka and notifying the same on the Notice Boards, is discontinued/dispensed with henceforth since the status of the copy applications is being webhosted regularly in the official website of High Court of Karnataka.

BY ORDER OF THE HON'BLE CHIEF JUSTICE

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

To:

1. The Notice Board of Computerized Copying Branch IV.
2. The High Court Bar Association.
3. The Office of the Advocate General.
4. The Central Government Standing Council, High Court of Karnataka.
5. The Central Project Co-ordinator (CPC), with a request to web-host the circular.
6. Office copy.